

Construction Corporation Limited was incorporated on the 15th November, 1960, and have been executing works since March, 1961.

(b) The Corporation is at present not equipped to undertake construction of bridges. It can, however, undertake construction of aerodromes.

(c) and (d). According to present indications, some spreaders and pile driving equipment beyond certain ranges which are not manufactured/available locally may have to be imported. The position is being examined by the Corporation.

बीड़ी मजदूरों को क्षय रोग

*1210. श्री रामाबतार शास्त्री : क्या स्वास्थ्य, परिवार नियोजन एवं नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हमारे देश में बीड़ी मजदूर सबसे अधिक क्षय रोग से ग्रस्त होते हैं;

(ख) यदि हां, तो समूचे भारत में कितने बीड़ी मजदूरों को क्षय रोग है;

(ग) किस राज्य में सबसे अधिक बीड़ी मजदूरों का क्षय रोग है;

(घ) क्या सरकार ने उनमें इस रोग के उन्मूलन के लिये कोई कार्यवाही की है; और

(ङ) यदि हां, तो उसका व्यौरा क्या है ?

स्वास्थ्य, परिवार नियोजन तथा नगर व विकास मंत्री (श्री सत्यनारायण सिंह) (क), (ख) और (ग). केवल बीड़ी-कर्मचारियों के बीच क्षय रोग के प्रकोप को जानने के लिए कोई विशेष सर्वेक्षण नहीं किया गया है और बीड़ी कर्मचारियों में क्षय रोग की सबसे अधिक घटनाएं होती हैं इसके भी कोई अधिकृत प्रमाण नहीं हैं। क्षय रोग से पीड़ित बीड़ी कर्मचारियों की कुल संख्या तथा विभिन्न राज्यों में उनकी अलग-अलग संख्या ज्ञात नहीं है क्योंकि बीड़ी कर्मचारियों का अलग से कोई रिकार्ड नहीं रखा जाता है।

(घ) और (ङ). केवल बीड़ी कर्मचारियों में क्षय रोग के उन्मूलन के लिए कोई विशेष

कदम नहीं उठाये जा रहे हैं। देश में एक राष्ट्रीय क्षय रोग नियंत्रण कार्यक्रम चलाया जा रहा है जिसमें देश की सारी जनसंख्या समाहित किये जाने की व्यवस्था है।

Life Insurance Corporation

*1213. SHRI NAMBIAR : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Agents of the Life Insurance Corporation are agitating for provident fund scheme since a long time ; and

(b) if so, whether Government have received any memorandum from them in this regard and action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGAN-NATH PAHADIA) : (a) and (b). The Charter of Demands submitted by the Agents' Federation in 1964 to the L.I.C. included the demand for Contributory Provident Fund. A copy of the Charter was sent by the Federation to the Government also. It is for the Corporation to deal with it.

Gujarat Petro-Chemical Complex

*1214. SHRI RABI RAY :
SHRI HIMATSINGKA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the Gujarat Petro-chemical Complex which was approved in the public sector in December, 1963 had not progressed satisfactorily ;

(b) whether it is also a fact that a number of units in the private sector approved at the same time have been commissioned and some are about to be commissioned by the middle of 1968 ; and

(c) if so, the reasons for the delay in commissioning the Gujarat Petro-chemical Complex ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) The complex envisages a total investment in fixed assets of about Rs. 176 crores in phases. Of this Rs. 140 crores is in the

private sector. Projects with a fixed investment of 90 crores have already been licensed or approved by the issue of letters of intent. These are in varying stages of erection and implementation. Contracts for plants with fixed assets valued at Rs. 21 crores are being finalised. Detailed proposals for the balance with fixed assets valued at Rs. 65 crores have been received and their scrutiny is being completed.

(b) Certain private sector plants approved in 1961 commenced operation in 1967. Certain others approved in 1963 are expected to commence operation in 1968.

(c) Delays have largely resulted from the shortage of rupee and foreign exchange funds, difficulties in reaching satisfactory collaboration agreements with foreign process licensors and investors and also a slackening in the rate of growth of demand anticipated earlier.

Coal and Naphtha Based Fertilizer Plants

*1215. SHRI MOHAMMAD ISMAIL : Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Starred Question No. 553 on the 11th March, 1968 and state :

(a) whether Government have received the recommendations of the Planning and Development Wing of the Fertilizer Corporation regarding advantages and disadvantages of the coal-based and Naphtha-based fertilizer plants ; and

(b) if so, the details thereof and decisions taken thereon ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) and (b). The techno-economic feasibility report prepared by the Planning and Development Division of the Fertilizer Corporation of India on a coal-based fertilizer plant in Madhya Pradesh, is at present under the scrutiny of a sub-committee of the Board of Directors of the Fertilizer Corporation. Government are awaiting the final recommendation of the Board of Directors.

Saurashtra Chemicals

*1217. SHRI VISWANATHA MENON : Will the Minister of FINANCE be pleased to refer to the reply given to the Unstarred Question No. 3567 on the 11th March, 1968 regarding Saurashtra Chemicals and state :

(a) the documents seized by the Enforcement Directorate ; and

(b) the total amount of unauthorised foreign exchange transaction involved therein ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) The matter is under adjudication by the Director of Enforcement. It will not be in the public interest to disclose, at this stage, the nature of documents seized by the Enforcement Directorate.

(b) The total value of foreign exchange involved in the alleged unauthorised transactions is approximately Rs. 30 lakhs.

Master Plan for old Delhi

*1288. SHRI M. L. SONDHI : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that 70,000 rural migrants find their ways to the walled city every year creating crucial urban problems ; and

(b) if so, whether the requirements of these people have been kept in view while formulating the Master Plan for Delhi ?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYANARAYAN SINHA) : (a) The extent of migration into Delhi from outside places was estimated in 1959-60 as about one lakh persons per year. The exact number of persons who migrate from rural areas of the country into walled city of Delhi, is difficult to assess.

(b) The Delhi Master Plan provided for the projected population and these projections do take care of the rural migrants.